

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 1st Day of September, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative)

Contempt Petition No.330/37/2020

(Arising of Original application No.330/1362/2019)

Brajesh Kumar Sharma, aged about 56 years son of Shri Mani Ram Sharma presently working as S.S.E. (P.Way) North Central Railway, Shikohabad R/o Railway Qr. No. 22, Railway Colony, Near Railway Crossing, Shikohabad – 283135.

..... **Applicant**

By Advocate: Shri Santosh Kumar Kushwaha

Versus

1. Shri Awdhesh Kumar, Chief Personnel Officer (IR), North Central Railway, Headquarter Office, Subedarganj, Allahabad Prayagraj.
2. Shri Shri Prakash, retired Chief Personnel Officer, North Central Railway Allahabad through the General Manager, North Central Railway, H.Q. Office, Subedarganj Allahabad.

..... **Respondents**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

This Contempt Petition has been filed during the Unlock-4. Hon'ble Shri Devendra Chaudhry, Member (A) has joined this Bench online through Virtual Conferencing Facility.

2. Shri Santosh Kumar Kushwaha, Advocate is present for the applicant.
3. Counsel for the applicant submits that he does not want to pursue the Contempt Petition and requested to dismiss the same as withdrawn. Accordingly, the Contempt Petition is dismissed as withdrawn with liberty to seek appropriate relief.

(Devendra Chaudhry)
Member (A)

Sushil

(Justice Bharat Bhushan)
Member (J)